

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4205
ANSWERED ON:16.12.2009
PEOPLE TRAVELLING ON TOURIST VISA FROM POK
Agarwal Shri Jai Prakash

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of persons visited Jammu & Kashmir on tourist visa by bus from Pakistan occupied Kashmir during the last one year;
- (b) whether the Supreme Court has issued any notice to the Union Government in the case of laying claim on property in Jammu & Kashmir by these people;
- (c) if so, the details thereof;
- (d) whether the Union Government has made the Supreme Court aware of their opinion in this regard; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA)

- (a) 2358 persons visited Jammu and Kashmir on LOC entry permit from Pakistan occupied Kashmir during the last one year.
- (b) As per information available with the Ministry of External Affairs, no such notice has been received from the Hon'ble Supreme Court.
- (c) to (e) Does not arise.